

DIVISION BENCH

ITEM NO.106

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.41/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 10th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S VENKATALAKSHMI TRADING COMPANY V/S M/S KUMAR AUDYOGIK VIKAS PVT. LTD.
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Praveen Kr. Jain with *: For Operational Creditor*
Sh. Srikant Rathi & Sh. Tanmay Sadh, Advs.

Sh. Rahul Agarwal, Adv. *: For the Corporate Debtor*

ORDER

Ld. Counsels representing the parties are present.

- At the request, made by the both the Ld. Counsels representing the parties, the matter is adjourned for further hearing on 17th May, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

10th May, 2024

Avaneesh Kumar Singh
(Stenographer)